

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
STARRED QUESTION NO.*120
TO BE ANSWERED ON 11.02.2021

RESERVATION FOR TRIBALS OF JHARKHAND IN DELHI

*120 SHRI DHIRAJ PRASAD SAHU:

Will the Minister of TRIBAL AFFAIRS be pleased to state:-

- (a) whether Government is aware that the tribals of Jharkhand are not in the list of STs in Delhi and are not getting the benefit of reservation;
- (b) If so, the details thereof; and
- (c) the remedial steps taken/ being taken by Government in this regard?

ANSWER

MINISTER OF TRIBAL AFFAIRS
(SHRI ARJUN MUNDA)

- (a) to (c): A statement is laid on the Table of the House.

Statement referred to in reply to Part (a) to (c) of Rajya Sabha Starred Question No. *120 for answer on 11.02.2021 regarding Reservation for Tribals of Jharkhand in Delhi

(a)&(b) No Sir. Scheduled Tribes of any State, including Jharkhand, are eligible for reservations in Central Government employment, central educational institutions and other benefits meant for them under the Central Government anywhere in the Country, including Delhi.

(c) In view of above, does not arise.
